

opened bag also were examined, and the powder was found fit for human consumption. They are examined.

Shri N. R. Muniswamy: May I know whether it is a fact that there was nothing wrong with the milk or with the rice, but the man who mixed the curd with rice was suffering from a virulent form of scabies in his hand, as a result of which the death of the children had occurred, and if so, whether any action was taken against the management for their failure to ensure proper supervision?

Shri Hathi: We have no information. It is for the State Government. We shall pass on the information to the State Government.

Dr. Samantsinhar: Were the stomach contents of the children who took this medically analysed? If so, what was the result?

Shri Hathi: The milk powder was analysed.

Dr. Samantsinhar: I was asking whether the stomach contents were examined or not.

Shri Hathi: After the children died, the viscera was examined. Both the contents of the milk powder and the viscera were examined.

Mr. Speaker: He wants to know what the examination showed.

Shri Hathi: Bacteriological infection.

Shri Hem Barua: The Minister has mentioned that bacteriological infection was discovered. Where was it discovered? Was it in the milk powder or in the mixture or somewhere else?

Shri Hathi: Three things were examined. Of course, the milk powder was examined. That was found fit; there was nothing wrong. Then the viscera was examined and it was found that there was bacteriological infection. Therefore, the conclusion would be that because the milk was prepared in cold water and not in boiled water, it may be that there was

bacteriological infection in the curd itself.

Multi-Purpose Food Powder

*33. **Shri P. C. Borooah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have been conducting an experiment for preparing a multi-purpose food powder;

(b) if so, with what result; and

(c) what is the possible composition of this powder?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The Central Food Technological Research Institute, Mysore which is under the Council of Scientific and Industrial Research, has developed a high-protein food supplement known as the Indian Multipurpose Food.

(c). The composition of Indian Multi-purpose Food is as follows:

(i) Low-fat groundnut flour of edible quality—75 per cent.

(ii) Bengal gram flour—25 per cent.

It is enriched with vitamins and minerals.

Shri P. C. Borooah: May I know whether this multi-purpose food would be cheap enough to be within the reach of the common man in India?

Shri A. M. Thomas: We suppose that it would be within the reach of the common man.

Shri P. C. Borooah: A similar multi-purpose food was previously manufactured and it failed to earn popularity. That is why I am asking this question.

Shri A. M. Thomas: This is a processed protective food similar in nutritive value to the multi-purpose food that is distributed by the Meals for Millions Foundation in USA. This has been manufactured in the Central

Food Technological Research Institute Mysore. We have had consumer trials and it is very popular. As the hon. House knows, our food is deficient in proteins and it is to make up for this that this multi-purpose food is also being utilised.

Kandla Free Trade Zone

*34. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the special officer appointed to make a detailed study of the Kandla port with a view to declare a portion of it as a free trade zone has made any progress in submitting his report;

(b) if so, the details thereof; and

(c) in case the report has since been submitted the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a), (b) and (c). The report of the Officer on Special Duty was received by Government towards the end of January, 1962. It is being treated as secret and is under examination at present.

Shri D. C. Sharma: Are all reports like this treated secret or is there something particular about this Report and hence it is to be treated as secret?

Shri Raj Bahadur: The Cabinet wanted a detailed study of the implications and consequences of this scheme and it is but meet and proper that this report should be kept secret pending consideration by the cabinet. Until and unless it is considered and conclusions arrived at thereon, it is not practicable or advisable to reveal its contents.

Shri Khimji: Are Government aware that an impression is gaining ground in the country on account of this unusual delay that Government are not as enthusiastic about this free trade zone as they were sometime back?

Shri Raj Bahadur: I do not think we should jump to conclusions or inferences like that without giving Government full opportunity to consider the *pros and cons* of the scheme.

Shri Khimji: When is Government's decision likely to be announced?

Shri Raj Bahadur: As soon as their examination of the Report is over.

Mr. Speaker: He wants to know how long it will take?

Shri Raj Bahadur: I cannot exactly give the time.

Shri Hem Barua: Do Government propose to constitute any special constabulary in order to see that this free trade zone does not become a den for smugglers and other anti-social elements as the Calcutta port is?

Shri Raj Bahadur: Due provision would be made for security of the type mentioned by the hon. Member. But what the details thereof would be is a matter for consideration.

Shri Tyagi: What are the advantages that have persuaded Government to make it a free trade zone.

Shri Raj Bahadur: It is to give a fillip to industrialisation of the area and also to provide additional employment potential to that area where a large number of displaced persons are living.

Shri Tyagi: Can this be followed up in other ports like Bombay and Calcutta?

Shri Raj Bahadur: We cannot go ahead with this scheme in several ports all at once. We shall start with one; if it is successful there, we shall take it up for others as well.

WRITTEN ANSWERS TO QUESTIONS

Viscount Aircrafts

30. **Shri Agadi:** Will the Minister of Transport and Communications be pleased to refer to the reply given